

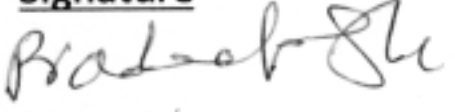

**National Company Law Tribunal  
Allahabad Bench**

CP No.10/03/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.05.2018

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 74(2)

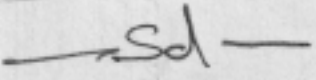
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CGSC	ROC	
2.	Sudeep Harkauli	Adv	IRP	

**CP NO. 10/03/2015**

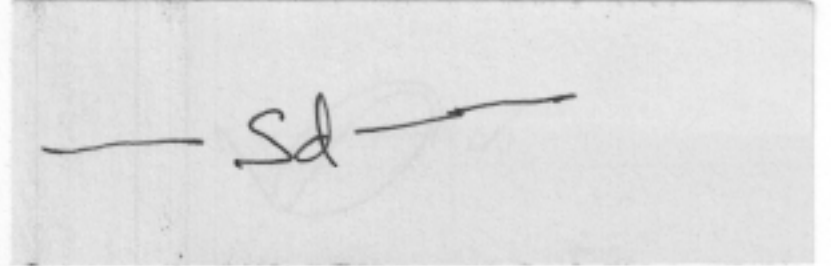
Sh. Pradeep Singh Sisodia, CGSC for the ROC and Sh. Sudeep Harkauli, Advocate for the RP is present. Learned counsel for both the parties made a request for adjournment.

List the matter on 18<sup>th</sup> May 2018, for hearing.

**Dated:08.05.2018**



**SAROJ RAJWARE,  
MEMBER (T)**



**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid